

Procurement of Safety Boots by Coal India Limited

1825. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of COAL be pleased to state:

(a) whether the coal mining workers of the Coal India Limited and its subsidiaries are agitating for the supply of good quality of safety boots to them; and

(b) if so, the facts thereof and the details of purchases made during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b) There have been a few complaints that the safety canvas boots supplied to workers are not lasting the expected minimum period of six months. The companies always purchase the boots having D.G.M.S. approval and marking of Bureau of Indian Standard. In view of the complaints, the coal companies are now procuring the boots from only such manufacturers who give a guarantee of six months life.

Information regarding the quantity and the value of the purchases made during the years 1988-89 to 1990-91 is being collected and will be laid on the Table of the House.

Foreign Trips by ITDC Officials

1826. SHRI V. SREENIVASA PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the employees of the India Tourism Development Corporation have been going out on private foreign trips during the past two years or so;

(b) if so, whether these employees have been permitted to go on such visits by the Department, if so, the details thereof;

(c) if not, the action taken by the Government against those employees who had undertaken such visits at their own privately; and

(d) if so, the facts thereof and details of such persons with their positions in ITDC, rules pertaining to foreign trips and sources of funds?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The employees of ITDC are not required to obtain permission of the Central Government for their private foreign visits.

(c) Does not arise.

(d) Does not arise.

Production, Requirement and Import of Petroleum Products

1827. SHRI J. CHOKKA RAO:
SHRI DEVENDRA PRASAD YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantum of petroleum and petroleum products produced and its requirement in the country, at present;

(b) the petroleum and petroleum products available at present;

(c) the quantity of crude oil and petroleum products being imported at present giving details separately from Gulf countries; and

(d) whether there is any proposal to reduce the use of petrol in non-essential sector and allot the same to the industries, railways and public transport etc?